Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 41 of 2011

Dated :6th May, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Sulochana Cotton Spinning Mills Private Ltd. … Appellant(s)

Versus

Tamil Nadu Electricity Board & Anr. ….Respondent(s)

Counsel for the Appellant(s): Ms. Ranjitha for Ms. Mohana
Counsel for the Respondent(s): Mr. S. Vallinayagam for TNEB

ORDER

Mr. Vallinayagam undertakes to file Vakalatnama on behalf of Respondent Nos. 1 & 2 within a week and seeks time to file the reply.

Post the matter on ***13.07.2011***. In the meantime, the learned counsel for the Respondents is directed to file the reply after serving copy on the other side.

(V.J. Talwar)
Technical Member

(Justice M. KarpagaVinayagam)
Chairperson

TS/KS